

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.75763 of 2025**

Arising Out of PS. Case No.-660 Year-2015 Thana- BIHTA District- Patna

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Rama Nandan Bhagat @ Ram Nandan Bhagat

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

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Appearance :

For the Petitioner/s : Mr. Digvijay Kumar Ojha, Advocate
For the State : Mrs. Nirmala Kumari, APP

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**CORAM: HONOURABLE MR. JUSTICE RAJESH KUMAR VERMA
ORAL ORDER**

3 12-01-2026 Heard Mr. Digvijay Kumar Ojha, learned counsel for
the petitioner and Mrs. Nirmala Kumari, learned APP for the
State.

2. As prayed on behalf of the petitioner, put up this
case on 13.01.2026.

(Rajesh Kumar Verma, J)

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